

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 895 of 1997.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

S/
1. Sri Subrata Majumdar,

2. Md. Samsul Haque,

3. Himangshu Sekhar Hazra,

4. Shubnath Haldar.

... . . Applicants.

Vrs.

1. Union of India,
represented through
Secretary, Economic Affairs,
North Block, New Delhi-1.

2. The Master of the Mint,
India Government Mint at Alipore,
Calcutta-53.

3. The General Manager,
India Government Mint, Alipore,
Cal-53.

4. The Dy. General Manager,
India Govt. Mint, Alipore,
Cal-53.

5. The Supdt, Medal Deptt,
India Govt. Mint, Alipore,
Cal-53.

... . . . Respondents.

For applicants : Mr. K.A. Ahamed, Counsel.

For respondents : None.

Heard on : 2.1.98.

Ordered on : 2.1.98.

O R D E R

1. When the admission hearing of the matter was taken up today, Mr. Ahamed, 1d. Counsel for the applicant submits that he has instruction from his clients to withdraw the applicant, and he submits accordingly.

2. On such prayer, the application stands withdrawn and it is disposed of accordingly without passing any order as to costs. An application filed in this connection may be kept in file as a part of record.


MEMBER (J)


MEMBER (A)